

CC NO:

Securities and Exchange Board of India, a statutory body established under the provisions of Securities and Exchange Board of India Act, 1992, having its Head Office at 221, Nariman Point, Mittal Court, "B" Wing, Nariman Point, Mumbai- 400 072and represented by its Asst. Legal Advisor (Prosecutions) Shri A. Chandra Sekhar Rao.

2 200 Roland 22200

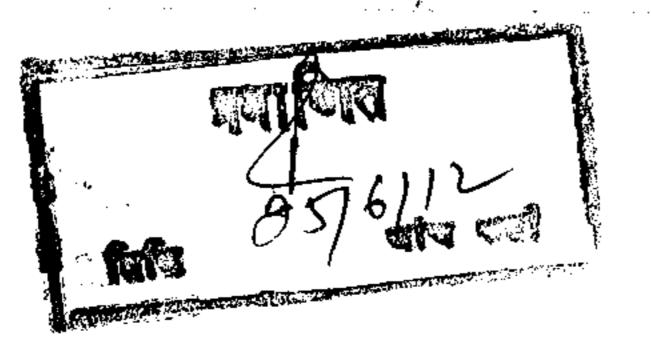
...Complainant

۷s.

- 1. Endowment Projects (I) Ltd., a company incorporated under the provisions of Companies Act, 1956 and having its registered office at SCO 423 24 Sector 35 C, Chandigarh 160 036.
- Shri Virendra Koul, s/o Not known to the complainant; Occupation:

  Director/ Promoter of the Accused





153

"No.1; address as of the accused no.

- Shri Hamil Ullah Dar, s/o Not known to the complainant; Occupation: Director/ Promoter of the Accused No.1; address as of the accused no.
- 4. Shri Sunil K Pandita, s/o Not known to the complainant; Occupation Director/ Promoter of the Accused No.1; address as of the accused no.1.

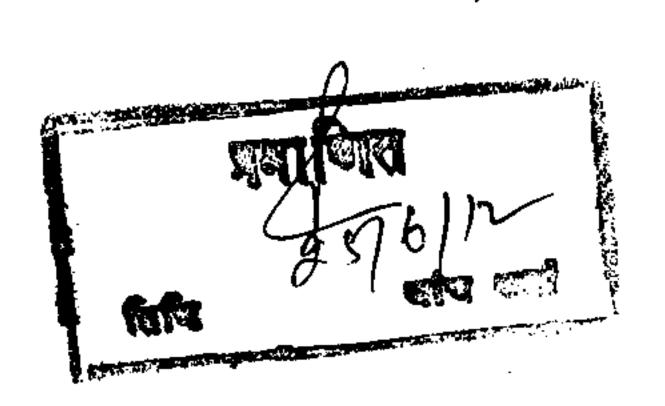
....Accused

COMPLAINT UNDER SECTION 200 OF THE CODE OF

CRIMINAL PROCEDURE, 1973 READ WITH SEC. 24(1)

AND 27 OF SECURITIES AND EXCHANGE BOARD OF

INDIA ACT, 1992



## Accused no.1 is unserved.

Proclamation u/s 82 Cr.P.C. of the accused Sunil Pandita, Virendra Kaul and Hamil Ulla Dar has been done through publication in news paper 'Hindustan Times' dated 14.03.12. But none appeared on behalf of accused despite proclamation through publication. Therefore, accused no.2 to 4 are declared PO.

Now file be consigned to the record room and be summoned back as and when accused are arrested or fresh address of the accused filed.

(G.N. PANDEY)
ACMM (Spl. Acts)/CENTRAL

<del>DELHI</del>IQ8.06.12

जिला एवगु सत्र न्याबाबीस वित्ती प्रतिक्षि विकास (केंद्रिकी) प्रामितिक कर्मा (केंद्रिकी) प्रामितिक कर्मा (केंद्रिकी)